

THE MINISTER OF STATE IN
THE MINISTRY OF AGRICULTURE
(SHRI ANNASAHEB P. SHINDE):

(a). Yes, Sir.

(b) and (c). The information is being collected and will be laid on the Table of the Sabha when received.

Plan to Develop Fisheries in Gujarat

2057. SHRI P. M. MEHTA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government of Gujarat have prepared a big plan to develop fisheries in that State;

(b) if so, whether the State Government has asked for Centre's help;

(c) the main features of the proposed plan; and

(d) the extent to which the Centre has agreed to help in implementing the plan?

THE MINISTER OF STATE IN
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(SHRI ANNASAHEB P. SHINDE):

(a) to (d). The State Plan schemes recommended for the Fifth Plan are designed to raise fish production from a base level of 1,80,000 tonnes per annum to 2,90,000 tonnes per annum by the end of the plan period. The schemes proposed for the plan cover introduction of 1200 mechanised boats and 5 trawlers, collection of 400 million spawn, distribution of 165 million fry and fingerlings, establishment of 12 fish seed farms, provision of 30

hectares of nursery space etc. Government of Gujarat had also proposed assistance under Central and Centrally Sponsored Schemes for provision of fishing harbours, establishment of an Oceanarium and investigations of lacustrine fisheries. The schemes in the Central and Centrally Sponsored Sectors which have been proposed in the Fifth Plan envisage assistance to the States in respect of construction of harbours, development of inland areas through establishment of Fish Farmers Development Agencies, survey of resources, research, education and training. No state-wise earmarking of funds has been made in the Central or Centrally Sponsored Sectors. Suitable programmes will be taken up under the various schemes, keeping in view the requirements of individual States.

Foreign Exchange earned by Indian Ships

2058. SHRI RAGHUNANDAN LAL
BHATIA:

SHRI PURUSHOTTAM
KAKODAR:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state the quantum of foreign exchange earned by Indian ships in 1972-73 as compared to the previous years 1971-72 and 1969-70?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI KAMLA-PATI TRIPATHI): The total gross

earnings of Indian ships in overseas trades during the years 1969-70 to 1971-72 were as under:—

	(Rs. in crores)
1969-70	139.48
1970-71	161.06
1971-72	178.59

The net foreign exchange earnings is estimated to be about 50 per cent of the gross earnings. Information for the year 1972-73 is not yet available.

Increase in Production of Hybrid Cotton

2059. SHRI PRABHU DAS PATEL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether an overall increase from 20 per cent to 40 per cent has been achieved in hybrid cotton production in experimental fields of Baroda in Gujarat through the application of growth hormones on plant.

(b) if so, how far this is true;

(c) whether the experiment will be made in other States also, and

(d) what steps are being taken to increase the cotton output in the country?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) and (b). The State Government of Gujarat has intimated that no such trials were conducted.

(c) Does not arise.

(d) The Government of India is implementing various Centrally Sponsored Schemes like Intensive Cotton District Programme, Maximised Production of Cotton, Production of Hybrid-4 seed production programme and Strengthening of Cotton seed

multiplication programme to raise cotton production in the country.

वस्तु व्यापार निगम की स्थापना हेतु मध्य प्रदेश को वित्तीय सहायता

2060. श्री रणबहादुर सिंह :
श्री एम० रामगोपाल रेड्डी :
क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश सरकार ने वस्तु व्यापार निगम की स्थापना हेतु केन्द्रीय सरकार से 25 करोड़ रुपये की मांग की है, और

(ख) यदि हाँ, तो उनपर सरकार की क्या प्रतिक्रिया है ?

कृषि मंत्रालय में राज्य मंत्री (श्री अण्णासाहेब पी० शिन्दे) : (क) और (ख) जी हाँ, राज्य सरकार ने समवाय अधिनियम के अर्धीन वस्तु व्यापार निगम की स्थापना हेतु 25 करोड़ रुपये के व्यापार मुक्त ऋण की मांग की है। समवाय अधिनियम के अर्धीन निजी निगम की स्थापना करने के लिए राज्य सरकारों की वित्तीय सहायता मुक्त करने की इस समय कोई भी योजना नहीं है।

सोवियत रूस को मंगफली के तेल का निर्यात

2061. डा० लक्ष्मीनारायण पांडेय :
क्या कृषि मंत्री यह बताने की कृपा करेंगे कि सोवियत रूस को जनवरी, 1973 में अप्रैल, 1973 तक कितना मंगफली का तेल निर्यात किया गया ?

कृषि मंत्रालय में राज्य मंत्री (श्री अण्णासाहेब पी० शिन्दे) : सोवियत रूस को जनवरी, 1973 में अप्रैल, 1973 तक